## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2979 ANSWERED ON:08.12.2009 DELAY IN ROAD PROJECTS DUE TO LEGAL DISPUTES Bhujbal Shri Sameer ;Tandon Shri Lal Ji

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether many road projects have been delayed due to legal disputes;

(b) if so, the details thereof, State-wise;

(c) the cost escalation due to the pendency of such projects; and

(d) the steps taken by the Government for their early completion?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (d) The projects in Bhadrak-Balasore-Ganjam-Ichapuram-Sunakhala Section of NH-5 in Orissa and Chitradurga-Haveri Section of NH-4 in Karnataka were delayed due to legal disputes. The above contracts were terminated and delay occurred due to the contractor disputing the termination. The contracts were terminated at the risk and cost of the contractors. The balance works of these contracts have already been awarded and the works are in progress as per State-wise details enclosed as Annex.